

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

128. C.P. 40/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Goldchip Realty LLP

VS

Kevalya Securities Private Limited

SECTION 241, 244 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Deeksha Jani I/b Jani & Parikh for the Respondent are present.

1. Ld. Counsel for the Respondent seeks time to file reply. Let the same be done after serving a copy on the other side within three weeks. List on **16.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)